

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 144 OF 2018 &
IA NOS. 688 & 689 OF 2018

Dated : 9th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Ind Synergy Limited		...	Appellant(s)
	Vs.		
Chhattisgarh State Electricity Regulatory Commission & Anr.		...	Respondent(s)
Counsel for the Appellant (s)	:	Mr. Raunak Jain	
Counsel for the Respondent(s)	:	Mr. Ravi Sharma for R-1	

ORDER

List the matter for hearing on **19.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/nr

(Justice Manjula Chellur)
Chairperson